

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. SANJAY PARIHAR

IA 5388/2018, in Petition(s) for Special Leave to Appeal (C)
No(s). 2510/2018

PRADESHIK SANSKRIT MAHAVIDHYALAYA ADHYAPAK KALYAN SAMITI & ANR.
Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH & ORS. Respondent(s)

(For R-Court 09.04.2018)

Date : 09-04-2018 These matters were called on for hearing today.

For Petitioner(s) Ms.Shruti Bist,Ad.
Ms. S. Janani, AOR

For Respondent(s) Ms.Megha Khanna,Adv.
Mr. Balaji Srinivasan, AOR

UPON hearing the counsel the Court made the following
O R D E R

Ld.counsel for the respondent No.3 has stated that the copies of the pleadings have not been provided to him by the petitioner. Ld.counsel for the petitioner shall provide the copies of the pleadings to the above Ld.counsel within a week's time and file proof. Ld.counsel for the above respondent shall file the counter affidavit within a period of four weeks thereafter.

Service is complete on the respondent Nos.1,2,4 & 5, but no one has entered appearance on their behalf.

List the matter again on 03.07.2018.

SANJAY PARIHAR
Registrar